

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1839  
TO BE ANSWERED ON DECEMBER 05, 2024**

**INITIATIVES UNDER AMRUT**

**NO. 1839. DR. KADIYAM KAVYA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether there have been initiatives introduced by the Government under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) to meet the needs of marginalized communities and to provide basic services and infrastructure in slum areas and low-income neighbourhoods during the last three years;**
- (b) if so, the details thereof, State/district and year-wise and if not, the reasons therefor;**
- (c) whether the Government has any plans to integrate smart city concepts and technologies into AMRUT projects for sustainable urban development; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country with an outlay of ₹1 lakh crore. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport.**

**...2/-**

**Under AMRUT States/ Union Territories (UTs) are empowered to design, prioritize and implement the projects within the broad framework of guidelines including for slum areas and low-income groups within the city. The State wise number of projects approved under AMRUT is at Annexure.**

**Smart elements, components and technologies are part of AMRUT projects and this aims to promote sustainable urban development. AMRUT guidelines provides for smart elements such as Supervisory Control and Data Acquisition (SCADA) as part of the water supply and sewerage projects. As reported by States/UTs 230 Water supply projects and 146 Sewerage projects have been implemented with SCADA.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 1839 REGARDING “INITIATIVES UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 05.12.2024.**

**STATE-WISE STATUS OF GROUNDED AMRUT PROJECTS**

**(Amount in ₹ crore)**

S. No	State	Total	
		No	Project Cost (In ₹ Cr.)
1	Andaman and Nicobar Islands	79	10.90
2	Andhra Pradesh	226	3333.76
3	Arunachal Pradesh	11	129.81
4	Assam	17	625.71
5	Bihar	65	2575.72
6	Chandigarh	12	57.41
7	Chhattisgarh	293	2269.50
8	Dadra and Nagar Haveli	2	41.45
	Daman and Diu	3	25.98
9	Delhi	26	674.77
10	Goa	15	259.98
11	Gujarat	451	5165.96
12	Haryana	136	2919.99
13	Himachal Pradesh	75	304.51
14	Jammu and Kashmir	84	527.99
15	Jharkhand	59	1615.06
16	Karnataka	407	5118.95
17	Kerala	1111	2538.74
18	Ladakh	20	72.02
19	Lakshadweep	6	2.42
20	Madhya Pradesh	216	6765.91
21	Maharashtra	207	8011.32
22	Manipur	6	211.87
23	Meghalaya	15	81.65
24	Mizoram	15	136.58
25	Nagaland	27	126.96
26	Odisha	191	1714.42
27	Puducherry	23	64.10
28	Punjab	163	2761.02
29	Rajasthan	144	3548.32
30	Sikkim	75	37.53

<b>S. No</b>	<b>State</b>	<b>Total</b>	
		<b>No</b>	<b>Project Cost (In ₹ Cr.)</b>
<b>31</b>	<b>Tamil Nadu</b>	<b>445</b>	<b>13339.43</b>
<b>32</b>	<b>Telangana</b>	<b>66</b>	<b>1663.08</b>
<b>33</b>	<b>Tripura</b>	<b>10</b>	<b>160.28</b>
<b>34</b>	<b>Uttar Pradesh</b>	<b>670</b>	<b>11838.07</b>
<b>35</b>	<b>Uttarakhand</b>	<b>151</b>	<b>592.97</b>
<b>36</b>	<b>West Bengal</b>	<b>473</b>	<b>4050.25</b>
	<b>Total</b>	<b>5995</b>	<b>83374.39</b>